

LOK SABHA
UNSTARRED QUESTION NO. 2947
TO BE ANSWERED ON 12th DECEMBER 2024

OIL AND GAS DISCOVERY BY ONGC IN RANAGHAT FIELD, WEST BENGAL

2947. SHRI JAGANNATH SARKAR:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) the estimated volume of oil and gas reserves discovered by ONGC in the Ranaghat field along with its impact on the overall energy production in West Bengal;
- (b) the current status of exploration and development activities in the Ranaghat field and the projected timelines for commencing commercial production;
- (c) the measures being implemented to ensure that the development of the Ranaghat field adheres to environmental regulations and sustainable practices; and
- (d) the infrastructure developments, such as pipelines and processing facilities planned to support the extraction and transportation of oil and gas from the Ranaghat field and the expected timeline for their completion?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a) to (d): Ranaghat-2 well in the NELP-VII block WB-ONN-2005/4 has been notified as a discovery on 15.04.2024. The hydrocarbon volume has not been estimated so far. The Appraisal Phase for the field is till 09.05.2027. Hydrocarbon potential of the field is calculated after the completion of appraisal of the field. Based on the findings, the Field Development Plan (FDP) is prepared and infrastructural requirement inter alia including pipelines, procuring facilities etc. are firmed up along with the timelines.

Environmental clearances including coastal zone clearances for oil and gas exploration including for Ranaghat field as per the laws for the time being in force, are essential before commencement of the activities. This typically involves an Environmental Impact Assessment study which involves public hearing and ensures proper assessment of exploration activities on environment. The companies can commence exploration activities only after obtaining necessary environmental clearances with necessary safeguards measures of environmental protection and compliance.
